## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 20(ND)/2015 CA NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

SPECIAL .

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

NAME OF THE COMPANY:

Sh. Gulshan Saraf

Vs.

M/s. Pawan Kumar Sushil kumar Agro Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. MR. SOURABH GUPTA, ABV. PETITIONERS Jang Gal

2. Rajeev K Goel Adv ]

3. Ajay Garg Adv ]

Respondent RIbaris Arraylary

## Order

Both sides are present. It is represented that in relation to the implementation of an arbitration award which has a material bearing in so far as the CP, and it is further represented by the parties that on 17.10.2016 as well as 25.10.2016 the matter was listed before the Hon'ble High Court of Delhi and the same is posted before the Hon'ble High Court of Delhi on 06.12.2016.

Hence this matter is adjourned to 14.12.2016 to update this Tribunal about the status.

(R. VARADHARAJAN) MEMBER(J)

(S.K. MOHAPATRA)

MEMBER (T)

27.10.2016 (P.K. Sud)